

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3562
TO BE ANSWERED ON 16TH MARCH, 2018**

BAN ON OXYTOCIN

3562. SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Oxytocin is being used illegally to increase milk productivity in milch cattle in various parts of the country which is adversely affecting the health of animals and human beings;
- (b) if so, whether the Government is considering to impose a complete ban on the use of Oxytocin;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): There have been some reports from time to time in various fora about misuse of Oxytocin in the country by the farmers and dairy owners to extract milk from milch animals.

(b) to (d): Proposal to prohibit the import of the Oxytocin and its formulations for human use and also to regulate and restrict the Oxytocin formulations for human use are under consideration, so that the drug is supplied only to registered hospitals and clinics in public and private sector. In this regard a public notice seeking comments/suggestions of stakeholders has been posted in Central Drugs Standard Control Organisation (CDSCO) website on 28.02.2018.